

Tidal Power Project in Gulf of Cambay

2303. SHRI RANJIT SINGH GAEKWAD:
Will the Minister of ENERGY be pleased to state :

(a) whether Government contemplate to undertake investigations and studies of tidal power project in the Gulf of Cambay ;

(b) if so, the progress so far made in this regard ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) Due to constraint of funds, investigations and studies for Tidal Power Project in the Gulf of Cambay are not proposed to be taken up during the Seventh Plan period.

Production of LPG and Pending Applications for LPG Connections

2304. SHRI RANJIT SINGH GAEKWAD:
SHRI MURLIDHAR MANE :
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the production capacity of cooking gas in the country during the past three years and the actual production of cooking gas ;

(b) the total number of new cooking gas connections given during the past three years separately for Gujarat ; and

(c) the number of applications for cooking gas connections pending as on 31 October, 1985, separately for Gujarat ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) The planned production and the actual production of LPG during the last three years was as under :—

	Planned Production	Actual Production
1982-83	727,000 MT	575,000 MT
1983-84	840,000 MT	737,000 MT
1984-85	920,000 MT	872,000 MT

(b) The number of new cooking gas connections given during the last three years in Gujarat was as follows :

1982-83	—	1.17 Lakhs
1983-84	—	1.73 Lakhs
1984-85	—	1.63 Lakhs

(c) There are about 5 lakh applications for cooking gas connections pending in the State of Gujarat as on October 31, 1985.

[Translation]**Nucleus Plant in Jhabua in Madhya Pradesh**

2305. SHRI DILEEP SINGH BHURIA :
Will the Minister of INDUSTRY be pleased to state :

(a) the total amount made available so far by the Union Government for setting up nucleus plant in District Jhabua of Madhya Pradesh ;

(b) whether any amount has been made available during the current financial year ; and

(c) if so, how much and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c) The setting up of Nucleus Plants in various backward districts is primarily the responsibility of the State Governments concerned. The Central Government has already announced *vide* Press Note No. 4/1/81-BAD (Vol. III) dated 27.4.83 (copies available in Parliament Library), the criteria for certification of Nucleus Plants and the additional concessions/incentives for certified Nucleus Plants such as higher rate of Central Investment Subsidy for Nucleus Plants in Category 'B' and 'C', relaxation in inter-corporate investments and convertibility clause etc. so far no claim for disbursement of Central Investment Subsidy to Nucleus Plants in Jhabua district has been received.